

Declaration of Assets and Liabilities

Years 2022-2023

ABHISHEK KUMAR, son of SRI KAPILESHWAR RAM

aged 32 years, belonging to ASSISTANT service and presently working as BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
			SIMPY SAURAV	ARNAB		
(viii)	Cash	5,000/-				
(ix)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, BIHAR VIDHAN MANDAL, PATNA SAVING ACCOUNT - RS. 10,000/-	Nil	Nil	Nil	Nil
(x)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	NiI	Nil
(xi)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC - ANNUAL - 26584/- LIC - ANNUAL - 26500/-	Nil	Nil	Nil	Nil
(xii)	Motor Vehicles (details of make, etc.)	LOAN- 4 WHEELER- BR01CV3906 LOAN- 2 WHEELER- BR01EV1939	Nil	Nil	Nil	Nil
xiii)	Jewellery (give details of weight and value)		GOLD 110 GRAMS SILVER- 60 GRAMS	Nil	Nil	Nil
xiv)	Other assets, such as values of claims/Interests	TV	Nil	Nil	Nil	Nil

Note: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr.` No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc.Name
(vi)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(vii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(viii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ix)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(x)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as	
(c)	(i) Loans from Banks	LIC HOUSING FINANCE	45,00,000/-	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil	
86	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

(d) dues to departments dealing with telephones	Nil	Nil	
(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
(f) Other dues, If any	Nil	Nil	
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	Nil	Nil	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil	
(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
(iv) Property Tax	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, If any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.] (iii) Sales Tax [Only in case of proprietary business]	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, If any Nil (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Nil Give also permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.] (iii) Sales Tax [Only in case of proprietary business] Nil	

c. Personal Detail

-GPF/CPF/PRAN No.	:-	:- 110084651411								
Gender :-		M		(M/F)						
Date of Birth		0	5	1	2	1	9	9	1	(DD/MM/YYY
Class/Group	:- B (A/B/C)									
Cadre	i -	AS.	SISTA	NT, E	BIHAF	R VID	HAN	SABI	IA, PA	ATNA
			Name S Bil						ative S	Service,
Home District	æ	PA	TNA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Abusbelc Kunw
Name of Employee: ABHISHEK KUMAR

Place: PATNA Designation: ASSISTANT

Date: 13/2/2023 Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.